

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sintex Plastics Technology Ltd Date of Commencement of Liquidation: 03-05-2024; List of Stakeholders as on Date: 06-06-2024; Name of IP: Mr. Bimal Ashok Desai; Process Number: 1; Last 5 digit of registration number: 11281

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	12	3740415	12	3740415	0	0	0	NA
2	Liquidation costs incurred till date	9	11429362	9	11429362	0	0	0	NA
3	Secured financial creditors					0	0	0	NA
4	Unsecured financial creditors	3	1985042983	3	1932918927				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	3998500	1	3998500	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	140844856	5	140844856	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		30	2145056116	30	2092932060	0	0	0	